

## FINANCE BILL,\* 1963

18.15 hrs.

**The Minister of Finance (Shri Morarji Desai):** I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1963-64.

**Mr. Speaker:** The question is:

“That leave be granted to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1963-64.”

*The motion was adopted.*

**Shri Morarji Desai:** I introduce† the Bill.

18.16 hrs.

## SUPER PROFITS TAX BILL,\* 1963

**The Minister of Finance (Shri Morarji Desai):** I beg to move for leave to introduce a Bill to impose a special tax on certain companies.

**Mr. Speaker:** The question is:

“That leave be granted to introduce a Bill to impose a special tax on certain companies.”

*The motion was adopted.*

**Shri Morarji Desai:** I introduce† the Bill.

18.17 hrs.

## COMPULSORY DEPOSIT SCHEME BILL\*, 1963

**The Minister of Finance (Shri Morarji Desai):** I beg to move for leave to introduce a Bill to provide in the interest of national economic development for compulsory deposit and for the framing of a scheme in relation thereto.

**Mr. Speaker:** The question is:

“That leave be granted to introduce a Bill to provide in the interest of national economic development for compulsory deposit and for the framing of a scheme in relation thereto.”

*The motion was adopted.*

**Shri Morarji Desai:** I introduce† the Bill.

18.18 hrs.

*Te Lok Sabha then adjourned till Eleven of the Clock on Friday, the 1st March, 1963|Phalguna 10, 1884 (Saka).*

\*Published in the Gazette of India Extraordinary Part II Section 2, dated 28-2-63.

†Introduced with the recommendation of the President.